

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1268
ANSWERED ON:08.12.2004
CHEMICALS SUBSTANCES IN SOFT DRINKS
Murmu Shri Hemlal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a case relating to adulteration and use of chemical substances more than the permissible limits in soft drinks such as pepsi, cola, thumps-up etc. came to the fore and a large number of samples of these drinks were sent for laboratory test;
- (b) if so, the details thereof;
- (c) whether the Government has confirmed the presence of harmful substances in soft drinks;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) to (e) The information is being collected from the State/UT Governments. The same would be placed on the table of the house as and when received.